

CIA 215/02

in
OH No 618/95

19-08-03

Hon'ble Mr. Justice R R K Trivedi, V.C.

Hon'ble May Gen K.K. Srivastava, A.M.

Hear'd Sri Swayamber Lal counsel for
the applicant and Sri B.N. Singh counsel
for the respondents.

Learned counsel for the applicant
states that the Contempt application
may be dismissed as not pressed.
The contempt application is dismissed
as not not pressed.

A.M.

V.C.

Name